## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



T.C.P No. 131/(MAH)/2008

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.11.2017

NAME OF THE PARTIES:

Mr. Sajid Amir Khan

V/s.

M/s. R. F. Properties & Trading Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

NAME

DESIGNATION

**SIGNATURE** 

v. P. Verma Adv. for Respondents - Vivering

Adv. Divya Prasad Adv. for R. Bhargavan & Ass. Patitioner

**ORDER** TCP NO. 131/397-398/NCLT/MB/MAH/20178

At request of the Petitioner, list this matter on 19.12.2017.

Sd-/

Sd/-

V. NALLASENAPATHY

Member (Technical)

**B.S.V. PRAKASH KUMAR** Member (Judicial)